

**IN THE HIGH COURT OF KARNATAKA KALABURAGI BENCH
ON THE DAY OF Thursday THE 21st Day Of November 2024
COURT HALL NO 22 SITTING AT PRINCIPAL BENCH BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE S.VISHWAJITH SHETTY

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Apl/Comp.	Adv for Resp.
MATTERS PERTAIN TO KALABURAGI BENCH			
<u>ORDERS -1ST TIME MATTERS</u>			
1	CRL.P 201155/2024	(439(Cr.PC)/483(BNSS),) PRADEEP KUMAR & MANJUNATH B PATIL	COPY SERVED ON STATE
	A/W OFFICE NOTE (CIRCULAR NO. RJ 24/2024, DATED 07.02.2024 AND THE SAME IS PLACE BELOW)		
2	CRL.P 201289/2024	(439(Cr.PC)/483(BNSS),) SURESH CHANDRASHEKAR TENGLI	COPY SD ON STATE
	A/W OFFICE NOTE (CIRCULAR NO. R(J) 24/2024, DATED 07.02.2024 AND THE SAME IS PLACE BELOW)		
3	CRL.P 201320/2024	(439(Cr.PC)/483(BNSS),) RAJESH DODDAMANI	COPY SD ON STATE
	A/W OFFICE NOTE (CIRCULAR NO. RJ 24/2024, DATED 07.02.2024 AND THE SAME IS PLACE BELOW)		
<u>ORDERS</u>			
4	CRL.P 201226/2024	(439(Cr.PC)/483(BNSS),) VEERSHETTY B KONDAMAPALLI AND MAHANTESH D	HCGP
	A/W OFFICE NOTE (CIRCULAR NO R(J) 17/2019 DTD 12.06.2019 AND SAME IS K/B) (DATE)		

ADMISSION

COURT HALL NO :2

5 CRL.P (482(Cr.PC)/528(BNSS), RAVI BHEEMSINGH
201046/2024) CHAWAN
A/W OFFICE NOTE & SWATI M N
(DATE)

HCGP FOR R1
SHARANABASAPPA K
BABSHETTY
FOR R2
(VK NOT FILED)

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